

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). A proposal to transfer the Delhi Transport Corporation, Delhi Milk Scheme and Super Bazar to the Government of National Capital Territory of Delhi is under active consideration. There is also a proposal to place the Delhi Electricity Supply Undertaking under the administrative control of the Government of NCT of Delhi. The Transfer of these organisations would improve the delivery of civic services in Delhi.

(c) to (e). The Government of NCT of Delhi has represented for a share in the Central Taxes for funding their Annual Plans. The matter is under examination.

Rail Link from Gadwal to Kopal

1535 SHRI RAJA RANGAPPA NAIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware that since Nizam's Government one rail line proposal between Gadwal to Kopal is pending

(b) whether Government have received a Memorandum in this regard and

(c) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). No Sir

(c) Does not arise

Elections to Bodoland Autonomous Council

1536 SHRI RAJESH PILOT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to hold elections to the Bodoland Autonomous Council in terms of the accord arrived at with the Bodo Leaders and the State Government.

(b) if so, the tentative schedule thereof and

(c) whether the Government also propose to hold dialogue with various factions of the Bodo leaders with a view to speed up the process of elections and if so, the time by which the dialogue is likely to take place?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) to (c) The elections to the Bodoland Autonomous Council are to be held by the State Government

The State Government had decided to hold elections to the Bodoland Autonomous council in December 1995. However, the elections were deferred by the State Government in view of the representations made by some Bodo groups. No fresh date for elections has been announced by the State Government

The Central Government welcomes all good suggestions which facilitate the democratic process.

Prevention of Cruelties to Animals

1537 JUSTICE GUMAN MAL LODHA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether inspite of laws on transportation of livestock from one place to other with regard to their number, arrangement for providing fodder and water etc. they are loaded like sardines and some even die during transportations, and

(b) if so, the preventive measures being taken by the Government to implement the prevention of Cruelty to Animals Act, 1960?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) and (b) Attention of this Ministry has been drawn from time to time on cruelty inflicted on animals while transporting. Following steps have been taken for effective implementation of Prevention of Cruelty to Animals Act, 1960

(i) Animal Welfare Board has taken up training programme for members of Society for prevention of Cruelty to Animals and also taken up steps to create public awareness

(ii) State Governments are pursued to nominate nodal officers for coordinating animal welfare activities

(iii) Financial support is extended to Society for Prevention of Cruelty to Animals to enable them to step up their animal welfare activities and take up prosecutions

(iv) State Governments have been advised to set up State Advisory Welfare Board

Frequency of Rajdhani Express

1538 SHRI A G S RAM BABU : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to run Hazrat Nizamuddin-Trivandrum Rajdhani Express daily instead of weekly

(b) whether there is also a proposal to extend Trivandrum-Hazrat Nizamuddin Rajdhani Express up to New Delhi.

(c) if so, the details thereof and

(d) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). There are no such proposals at present.